

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4187 OF 2008

BEFORE THE REGISTRAR SANJIV JAIN

VENU Appellant (s)

VERSUS

PONNUSAMY REDDIAR (DEAD) THR. LRS & ANR. Respondent(s)
(With office report)

Date: 26/02/2014 This Appeal was called on for hearing today.

For Appellant(s)

Mr. V. Prabhakar, Adv.
Mrs.Revathy Raghavan,Adv.

For Respondent(s)

Mr. V. Ramasubramanian,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service is complete.

Original record has been received from the High Court.

Appellant has already filed statement of case. However, respondents
have not filed statement of case, despite Court's order.

The matter falls under the complete category.

List before the Hon'ble Court, as per rules.

		(SANJIV JAIN)
		REGISTRAR